

Central Administrative Tribunal  
Principal Bench

C.P.No.81/98 in  
C.P.No.183/97  
O.A.No.184/97

16

Hon'ble Mr. Justice K.M.Agarwal, Chairman  
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 22nd day of April, 1998

Shri Rakesh Kumar  
s/o Shri Mahar Singh  
aged about 27 years  
r/o Village & P.O: Doghat  
District: Meerut (UP).  
(By Shri T.D.Yadav, Advocate)

... Applicant

Vs.

1. Shri N.K.Singh  
Secretary (Revenue)  
Department of Finance  
Ministry of Finance  
North Block  
New Delhi.
2. Shri B.Shankaran  
Chairman  
Staff Selection Commission  
Block No.12, C.G.O.Complex  
New Delhi.
3. Shri D.S.Negi  
Regional Director (WR)  
Staff Selection Commission  
(Army & Navy Building)  
IIInd Floor  
148, N.G.R.  
Mumbai.


... Respondents

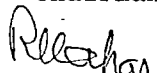
(By Shri R.R.Bharati, Advocate for Respondent No.1)  
(By Shri V.S.R.Krishna, Advocate for Respondents No.2&3)

O R D E R (Oral)

Hon'ble Mr. Justice K.M.Agarwal, Chairman

Learned counsel for the applicant wants to  
withdraw the application for contempt (Contempt Petition  
No.81/98) in view of the reply filed on behalf of the  
respondents. Accordingly, it is hereby dismissed as  
withdrawn.

  
(K.M.Agarwal)  
Chairman

  
(R.K.Ahooja)  
Member(A)

/rao/